




**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE ~~CUM~~ ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


| C.P. No. or<br>C.A. No. | T.P. No. | Purpose     | Section  | Name of the Parties<br>M/s. / Mr.                              |
|-------------------------|----------|-------------|----------|--|
| CP82/13                 | TP 53/16 | For hearing | 397/ 398 | Carborundum Universal Ltd<br>Vs Wendt (India) Ltd and 8 others |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER                | REPRESENTATION TO WHOM | SIGNATURE   |
|---------|--|------------------------|---|
| 1.      | MEHUL KOTHIARI<br>O/B A2B A PARTNERS<br>9663434230 | PETITIONER             |    |
| 2.      | VEDANTH CHUGH<br>9900132222                        | RESPONDENT<br>No. 1    |  |
| 3.      | ATUL MADHAVAN<br>9677235700<br>(DUA ASSOCIATES)    | RESPONDENTS<br>R2 - R8 |  |

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Respondent reported that, he has filed Application alongwith required fee for purpose of numbering of Application. Registry is directed to check and put up the application filed by the Respondent. For hearing list it on 12/12/2017.

  
Member (T)

  
Member (J)